

**Annual Report etc. of the Coffee Board,
Bangalore and the Wool Research
Association, Thane for
1982-83**

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
AND IN THE DEPARTMENT OF
SUPPLY (SHRI NIHAR RANJAN
LASKAR) : I beg to lay on the
Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 1982-83.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coffee Board, Bangalore, for the year 1982-83.

[Placed in Library. See No. LT-8051/84].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1982-83, along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool Research Association, Thane, for the year 1982-83.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-8052/84].

**Detailed Demands of the Ministry
of Irrigation for 1984-85**

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) :

On behalf of Shri Ram Niwas Mirdha I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Irrigation for 1984-85.

[Placed in Library. See No. LT-8053/84].

**Detailed Demands for Grants of the
Ministry of Rural Development
for 1984-85**

THE MINISTER OF STATE IN
THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Rural Development for 1984-85.

[Placed in Library. See No. LT-8054/84]

**Notification under the Custom Act, 1962,
the Central Excise Rules, 1944 and
Annual Report and Audited
Accounts of the National
Bank for Agriculture
and Rural Development for the
year ended
30-6-1983**

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : I beg to
lay on the Table—

- (1) A copy of Notification No. G.S.R. 219(E) (Hindi and English versions) published in Gazette of India dated the 19th March, 1984 together with an explanatory memorandum making certain amendments to Notification No. 13—Customs dated the 9th February 1981 so as to exempt spare parts of Machinery, consumables, material, handling equipments such as forklifts and overhead cranes, samples and

prototypes not exceeding two in number of each type of sample and drawings, blue prints, technical maps and charts from the whole of basic, auxiliary and additional duties of customs leviable thereon, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-8055/84]

- (2) A copy of Notification No. G.S.R. 221(E) (Hindi and English versions) published in Gazette of India dated the 24th March, 1984 together with an explanatory memorandum making certain amendment to Notification No. 51/70 CE dated the 1st March, 1970 so as to include Electronic Stencil Scanners in the dutiable list of office machines under item 33D of the Central Excise Tariff, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-8056/84]

- (3) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, for the year ended the 30th June, 1983 along with Audited Accounts, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981.

[Placed in Library. See No. LT-8057/84]

**Export of Switchgear and Controlgear
(Quality Control and Inspection)
Rules, 1984 and Annual Report
etc. of the Federation of
Indian Export Organi-
sations, New Delhi
for 1982-83**

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE

AND IN THE DEPARTMENT OF
SUPPLY (SHRI NIHAR RANJAN
LASKAR): Sir, on behalf Shri P.A.
Sangma I beg to lay on the Table—

- (1) A copy of the Export of Switchgear and Controlgear (Quality Control and Inspection) Rules, 1984 (Hindi and English versions) published in Notification No. S.O. 730 in Gazette of India dated the 10th March, 1984, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT-8058/84]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-8059/84]

12.18 hrs

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I lay on the Table the following eleven Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 23rd March, 1984 :—

- (1) The Asiatic Society Bill, 1984.